

Centre (ITRC) on toxicological and industrial health aspects which do not directly lead to significant patenting.

(b) Total expenditure, till date, on these Institutes is Rs. 13. 71 & 21. 90 crores respectively. The combined annual expenditure of these Institutes for the years 1983-84, 1984-85 & 1985-86 is Rs. 3. 02, 3. 78 & 4. 79 crores respectively.

#### **Fall in CSIR Royalties**

1011. SHRI ATAL BIHARI VAJPAYEE: Will the PRIME MINISTER be pleased to state:

(a) whether premia and royalties received by licensings of CSIR know-how have fallen from rupees 125 lakhs in 1983-84 to rupees 62 lakhs in 19 84-85 as reported in India Today dated 15th December-1986; and

(b) if so, what are the details, thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF OCEAN DEVELOPMENT ATOMIC ENERGY ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) and (b) It is true that the amount received by CSIR on account of premia and royalty was Rs. 125 lakh? in 1983-84 and Rs. 62 lakhs in 1984-85 Of Rs. 125 lakhs received in 1983-04 Rs 80 lakhs was received as royalty from M/s. Punjab Tractors Ltd. for a tractor design developed by Central Mechanical Engineering Research Institute, Durgapur which royalty was reduced to Rs 16 lakhs in 1984-85 after the licence expired in March, 1984.

#### **Exports of soft-ware**

1012. SHRI PRAMOD MAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Indian exports soft-ware to the tune of about

Rs. 35 crores annually but the software manufacturers have complained that exports would be much greater if Government could clarify many issues in this regard;

(b) if so, what are their complaints and the specific issues of difficulties in exporting soft-ware; and

(c) whether it is a fact that with a view to tap the much high potential of exports, a software development agency is proposed to be set up; if so, what are the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) India exported computer software worth Rs. 30 crores in the year 1985-86. Department of Electronics has been discussing various issues relating to software exports with the computer software industry.

(b) The computer software industry has shown concern for the following: —

1. Marketing of computer software.
2. Non-availability of software tools.
3. Delay in processing the licence application.

With the announcement of new software policy, the Department of Electronics have undertaken the following steps: —

1. A provision of 30 per cent foreign exchange of the net foreign exchange earned by the exporters is available for marketing activities.
2. Software has *been* allowed to be imported on *OGL* for actual user.